## THE HIGH COURT OF MEGHALAYA SHILLONG

## <u>DATED 29th MAY, 2015</u>

No. HCM.III/16/2014/\_\_\_\_\_ In streamlining the systematic arrangement of respective case records of every case-type in the Judicial Section, all the copies of daily short orders passed by the Hon'ble Court, shall contain a reference to long orders, if any, which is to be kept separately in the Orders File and the short orders are to be clearly pasted overleaf the pages of the Paper Book.

This Standing Order shall come into effect with immediate effect.

By Order,

REGISTRAR GENERAL

Memo No. HCM.III/16/2014/4558A Dated Shillong \_ dq May, 2015

## Copy for information to:-

- 1. The Registrar General, High Court of Meghalaya, Shillong.
- 2. The Registrar, High Court of Meghalaya, Shillong.
- 3. The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 4. The Joint Registrar cum OSD in the Hon'ble Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- 5. The Deputy Registrar, High Court of Meghalaya, Shillong.
- 6. The Assistant Registrar, High Court of Meghalaya, Shillong.
- 7. The Librarian cum Research Officers, High Court of Meghalaya, Shillong, for necessary action.
- 8. The Private Secretary to Hon'ble Mr. Justice T. Nandakumar Singh, High Court of Meghalaya, Shillong.

- 9. The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, High Court of Meghalaya, Shillong.
- 10.The System Analyst, High Court of Meghalaya, Shillong for uploading this Notification in the Official Website.
- 11. The Superintendent (Judl), High Court of Meghalaya, Shillong.
- 12. The Court Master, High Court of Meghalaya, Shillong.
- 13. Office File.
- 14. Guard File.

REGISTRAR GENERAL